Annexure-3

Name of the Corporate Debtor **Unit Construction Company Pvt Ltd** **Date of Commencement of CIRP** **12.02.2026**

List of stakeholders **11.03.2026**

Secured financial creditors (other than financial creditors belonging t **Amount in Rs.**

		Details of Claim Received		Details of Claim admitted											
S.No	**Name of Creditor**	**Date of Receipt**	**Amount Claimed**	**Amount of Cliam Admitted**	**Nature of Claim**	**Amount covered by Security interest**	**Relinquishment of Security Interest (YES /No)**	**Details of Security Interest**	**Amount covered by Guarantee**	**% of Share in total amounts of claim admitted**	**Amount of Contingent claim**	**Amount of any mutual dues that may be set-off**	**Amount of Claim rejected**	**Amount of Claim under verification**	**Remarks if any**
1	Invent Assets Securitisation & Reconstruction Pvt Ltd	02.03.2026	8668441048	8668441048	Security interest	As per Claim Form	**No**	As per the claim form	-	80.63	-	-	-	-	Debt Assignment with SBI and IDBI
2	Canar Bank	02.03.2026	1032445930	1032445930	Security interest	As per Claim Form	**No**	Hypothecation of stocks, bookd debts, collateral : company land building etc		9.60					
3	Punjab National Bank	27.02.2026	1048454350	1048454350	Security interest	As per Claim Form	**No**	As per the claim form	1048454350	9.75					
4	HDFC Bank Ltd	09.03.2026	1429116	1429116	Security interest	As per Claim Form	**No**	As per the claim form		0.01					There is total difference in the claim form for an amount of Rs.11,000/-
			10750770444	**10750770444**					1048454350	100.00				**-**	